

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/88/(IB)/2017

NAME OF THE PETITIONER(S)

: GEMSCAB INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: GETPOWERLTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ADVOCATE

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ORDER

Counsel representing both the parties are present. This matter is transferred from the Hon'ble High Court of Madras vide notification No.GSR 175(E) dated 28.02.2017 issued by the Ministry of Corporate Affairs. Counsel for petitioner prayed time for making submissions in relation to the compliance to be made as per IB Code, 2016 and the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)